

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-427/ND/2017

IN THE MATTER OF:

Ms. Geeta Bhathla .. PETITIONER
Vs.
DP Plastics (P) Limited .. RESPONDENT

SECTION :
Under Section 241/242

Order delivered on 12.12.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

None is present for the petitioner. Post the matter on 22.1.2018 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 22.1.2018.

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.12.2017